

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 145

IA(CA)No. 30/2023

And

CP No. 20/Chd/Hry/2023

IN THE MATTER OF

**Rajesh Sharma, Director, IMOB
Digital Pvt. Ltd.**

...

Petitioner

Versus

Shri Uday Partap & Ors.

...

Respondents

Under Section: 241, 242, CA 2013

Rule: 11 of NCLT

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.07.2024.

Sd/-
Court Officer